

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 02.06.2021 (WEDNESDAY)

COURT – III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1048-1049 of 2019 Part Heard	MSC Mediterranean Shipping Company S.A. Vs. C.A. Kannan Tiruvengadam, R.P. of BRG Iron & Steel Company Pvt. Ltd. With	S. Ghosh	Rishav Banerjee-R1 Siddharta Manocha-R2
2.	Comp. App (AT) (Ins) No. 200 of 2020 Part Heard	Assistant Commissioner of Customs Special Disposal Cell (Port), Kolkata Vs. CA Kannan Tiruvengadam, R.P. of BRG Iron and Steel Company Ltd. & Ors.	Bhuvnesh Satia	Sreenita Ghosh-R3 Abhishek Sinha-R1 (RP)
3.	Comp. App. (AT) (Ins) No. 634 of 2020	RNY Healthcare Services Pvt. Ltd. Vs. Bourn Hall International India Pvt. Ltd. & Anr.	Rakesh Kumar	Gautam Singh-R1 & R2
4.	Comp. App. (AT) (Ins) No. 671 of 2020 & I.A No. 2116 of 2020	Amardeep Singh Bhatia Vs. Abhishek Nagori, Liquidator of Asian Natural Resources (India) Ltd. & Ors. With	Henna George	Arvind Kumar Gupta Mukund P. Unni-R1 Aditya Krishnamurthy Prashant Bharadwaj
5.	Comp. App. (AT) (Ins) No. 792 of 2020	Vitol S.A Vs. Abhishek Nagori & Ors.	Arvind Kumar Gupta	Mukund P. Unny-R1 Heena George-R8 Arvind Kumar-R2, R4, R4, R6 & R8
6.	Comp. App. (AT) No. 91 of 2020	K.N. Shamsudheen Vs. Kasmisons Builders Pvt. Ltd. & Ors.	M. Giresh Kumar	M. Giresh Kumar Anil D. Nair-R1 Millu Danda Pani-R2 & R4 Shekhar G. Deavsa-R3
7.	Comp. App. (AT) No. 108 of 2020	Vamsidhar Maddipatla & Anr. Vs. Teckbond Laboratories Pvt. Ltd. & Ors.	R.V. Yogesh	Suhita Mukhopadhyay-R1 & R3 & R6 G. Rama Chandra Rao-R2, R4 & R5

8.	Comp. App. (AT) No. 234 of 2020	Manoj Majumder Vs. Registrar of Companies, West Bengal & Anr.	Sujoy Chatterjee	
9.	Comp. App. (AT) No. 235 of 2020	Thyagaraja Vs. The Church of South India Trust Association & Ors.	Sriram Parakat	C. Paramasivam

For Admission (After Notice)

10.	Comp. App. (AT) (Ins) No. 57A- 57B of 2021	Nikhil Keherchand Jain Vs. Bank of Baroda (erstwhile Dena Bank Merged with Bank of Baroda) & Anr.	Henna George	Arun Aggarwal-R1 Tirth Nayak-R2
11.	Comp. App. (AT) (Ins) No. 192 of 2021	Indiabulls Asset Reconstruction Company Ltd. Vs. Pawan Kapoor	Sumesh Dhawan	Ranjana Roy Gawai
12.	Comp. App. (AT) (Ins) No. 295 of 2021	Sardar Ji Di Hatti Departmental Store Pvt. Ltd. Vs. Sunil Kumar Agrawal (Resolution Professional)	Sandeep Thukral	Manoj Kumar Garh Sunil Kumar Agrawal-RP
13.	Comp. App. (AT) (Ins) No. 298 of 2021 & IA No. 815 of 2021	Anuj Tejpal Vs. Rakesh Yadav & Anr.	Jeevan Ballav Panda	Noopur K Dalal-R2 Shilpa Gannani
14.	Comp. App. (AT) (Ins) No. 335 of 2021	UCO Bank Vs. Sudip Bhattacharya, Resolution Professional of Reliance Naval & Engineering Ltd.	Pawan Bhushan	Dhrupad Vaghan-RP
15.	Comp. App. (AT) No. 50 of 2021	Smrutiben Shreyansbhai Shah Vs. The Lok Prakashan Ltd. & Ors.	Anushree Kapadia	Natasha Dhruuman Shah-R2
16.	Comp. App. (AT) No. 51 of 2021	Shreyansbhai Shantilal Shah Vs. Lok Prakashan Ltd. & Ors.	Avishkar Singhvi	Natasha Dhruuman Shah-R2

Copy to: -

1. Notice Board
2. Website: www.nclat.nic.in

By order of Hon'ble Officiating Chairperson
-sd/-
Registrar